Malpractices by the customs officials in Bombay, Madras and Kandla Ports

*129. SHRI VISHWASRAO RAMRAO PATIL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Customs Department officials in Bombay, Madras and Kandla ports have been helping in illegally bringing lubricating oil by passing it off as sludge oil;

(b) whether Government's attention has been drawn to a news-item published in the 'Sunday Observer' published from Delhi (17—23 April, 1988 issue) in *this connection;*

(c) if so, what are the details thereof; and

(d) what steps have been taken to punish the guilty officials and to put a stop to such illegal practice?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) No, Sir. No customs official has been found to be involved in helping in illegally bringing lubricating oil by passing it off as sludge oil.

(b) to (d) Government are aware of the news item published in the 17—23 April, 1988 issue of 'Sunday Observer' containing reported allegation to the effect that certain contractors employed by shipping agents at Madras, Kandla and Bombay port smuggle lubricating oil *in* connivance with Customs and Port Trust officials by mis-declaring it as sludge oil, causing considerable loss of revenue to the Government. No import of sludge oil has been noticed at Kandla or Madras during the last two years. The Customs authorities at Bombay have detected some cases involving mis-declaration of lubricating oil|furnace oil as sludge oil by certain contractors during the last two years. These cases have been dealt with according to law.

अन्तर्राज्यीय राजघाट बांध

*130. **डा० गोविंद दास रिछारिया :** क्या **जल संसाधन** मंत्री यह बताने की कृपा करेंगे कि :

(क) झांसी के निकट बेतवा नदी पर राजघाट बांध के निर्माण कार्य में हुई प्रगति का और विशेष रूप से पिछले वित्तीय वर्ष के दौरान पूरे किए गए कार्य का पूर्ण ब्यौरा क्या है;

(ख) पिछले वित्तीय वर्ष में मध्य प्रदेश तथा उत्तर प्रदेश सरकार का प्रस्तावित अंशदान कितना था और उन्होंने वास्तव में कितनी धनराशि दी; और

(ग) इस बांध को निर्धारित समय में पूरा करने के लिए सरकार क्या कदम उठा रही है?

जल संसाधन मंत्री (श्री दिनेश सिंह) : (क) मुख्य घटकों, जिन पर वर्ष 1987-88 के दौरान कार्य जारी रहे, की कुल प्रगति निम्न प्रकार है:

(i)	चिनाई बांध	50%
(ii)	मिट्टी बांध	96%
(iii)	मुख्य नियामक (हैड रेगूलेटर)	90%

(ख) उत्तर प्रदेश और मध्य प्रदेश ने अपने-अपने हिस्से का 8.5 करोड़ रुपये के प्रति क्रमश: 6.4 तथा 4 करोड़ रुपए का अंशदान किया।

(ग) बांध के निर्माण की प्रगति का पुनरीक्षण तथा मानीटरिंग कार्यकारी समिति द्वारा नियमित रूप से की जाती है।